

(b). A statement is given below:-

(c) and (d) . The supplies of imported phosphoric acid have been maintained on a continuous basis, except in the 2nd semester of 1987 (July to December 1987) for which the contracts were concluded in end of September 1987, due to delay in finalisation of prices. The supplies are how-

ever being received since mid-October, 1987. Some plants which have captive production of phosphoric acid have been continuously manufacturing DAP.

The Kharif season (April to September 1987) requirements were met mostly with the production based on 5,56,000 mt of phosphoric acid imported during the 1st semester of 1987 (January to June).

STATEMENT

| S.No. | Year | Total P 205 Qty. Received | Total value in US \$ (Millions) |
|-------|-------------------------|------------------------------|------------------------------------|
| 1 | 2 | 3 | 4 |
| 1. | 1983 | 479,000 MT | 171.36 |
| 2. | 1984 | 746,000 MT | 298.27 |
| 3. | 1985 | 764,000 MT | 265.55 |
| 4. | 1986 | 971,000 MT | 333.43 |
| 5. | 1987 (1st half only) | 556,100 MT | 180.85 |

Finanlisation of National Capital Region Plan

*337. SHRI M.RAGHMA REDDY:
SHRI C HARAM PAL SINGH
M ALIK:

Will the Minster of URBAN DEVELOPMENT be pleased to state:

(a) whether the National Capital Region Plan has been approved and finalised by Union Government;

(b) If so, the broad outlines thereof; and

(c) The time by which a copy of the draft

plan will be laid down on the Table of the House.?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (c). It is the statutory function of the National Capital Region Planning Board to prepare the Regional Plan for the development of the National Capital Region and for the control of land uses and the development of infrastructure in the Region. While the Board has not yet finalised the Regional Plan, it has towards that end, formulated a Regional Plan in draft and published it by publishing a notice, in the prescribed manner, inviting objections and suggestions from any per-

son. The Regional plan is to be finalised by the Board, after considering all objections, suggestions and representations received by it in response to the said notice.

(b). Does not arise.

Social Security Scheme

*339. SHRIMATI MADHUREE SINGH: Will the Minister of LABOUR be pleased to state:

(a) The number of workers in the country, in urban and rural and remote parts, both organised and unorganised, who enjoy social security under the major social security schemes;

(b) Whether inadequacy of social security has compelled the workers to move from one place to another and expose them to occupational accidents, diseases and other manifold difficulties; and

(c) how long it will take to strengthen and give a real and complete shape to the social security plans and details in relation thereto?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) (a) to (c). The number of workers covered under the two major social security schemes as on 31.3.87 was as follows:

| | |
|---|--------------|
| (i) The Employees' State Insurance Scheme | 62.79 Lakhs |
| (ii) The Employees' Provident Fund Scheme | 138.12 Lakhs |

It may not be correct to say that inadequacy of social security compels the workers to move from one place to another or exposes them to diseases and other manifold difficulties.

Legislation already exists in regard to major areas of social security like Employees' Provident Fund Act, ESI Act, Workmen's Compensation Act, Payment of Gratuity Act etc. Coverage of workers under such legislation depends on many factors, and the attempt is to cover as many establishments and workers as possible.

Flow of Tourists

*340. SHRI K. KUNJAMBU: Will the Minister of TOURISM be pleased to state:

(a) Whether there was an increase in the inflow of tourists into the country last year;

(b) If so, the details thereof?

(c) The details of the increase in the earnings from tourists visiting India; and

(d) The steps taken to encourage international tourists visiting India ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):(a) . Yes, Sir.

(b) The foreign tourist arrivals excluding the nationals of Pakistan and Bangladesh registered an increase of 2.1 percent during 1986 over 1985 and the total tourist arrivals including the nationals of Pakistan and Bangladesh registered an increase of 15.2 percent over 1985.

(c) The estimated foreign exchange earnings from tourism during 1986-87 showed an increase of 21.9 percent over 1985-86.

(d) The steps taken to encourage international tourists to visit India include improvement of tourism infrastructure and effective publicity.